

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 131 of 2017 (SZ)**

**Applicant(s)**

Syed Mohammad Kalifa Sahib,  
S/o. Syed Kamil Sahib, Nagore,  
Nagapattinam District.

Vs.

**Respondent(s)**


The District Collector,  
District Collectorate,  
Nagapattinam and another.

**Legal Practitioners for Applicant(s)**

M/s. S. Haja Mohideen Gisthi.

**Legal practitioners for respondent(s)**

M/s.E. Manoharan for R1  
M/s P. Srinivas for R2  
Mrs. H.Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 12.12.2017  Applicant counsel present. Respondent side no representation. R1 not present. Not filed reply inspite of several hearings. R1 called absent. Post the matter before Tribunal call on 09.01.2018.    (Tmt. Meena Satheesh) Registrar